

पहुंच गयी है। अभी कुछ और मामलों में भी मुकदमों चलाए जाने की सम्भावना है।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) All cases of thefts are reported to the Government Railway Police and local police for investigation and legal action. Prosecution, which is a court proceeding, is launched only after the finalisation of police investigation.

(b) According to latest report, prosecution has since been launched in 151 cases bringing the total to 161 so far. Some more cases are also likely to be prosecuted.]

NON-UTILISATION OF N.P.L. KNOW-HOW

406. SHRI R. S. KHANDEKAR: Will the Minister of INDUSTRY and SUPPLY be pleased to state:

(a) whether it is a fact that the authorities of National Physical Laboratory of Delhi have lodged a protest to his Ministry that their know-how is not utilised for the benefit of the public sector undertakings; and

(b) if so, what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):

(a) and (b) Yes, Sir. The matter is still under consideration between this Ministry and the department concerned.

TICKETLESS TRAVELLING

407. SHRI JAGANNATH PRASAD: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that there have been considerable decrease in the cases of ticketless travelling during last six months; and

(b) what is the number of passengers charged for ticketless travelling during the period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) There has been decrease on four railways and increase on others but there is an overall increase in the

† [English translation.

cases of ticketless travelling during the period April to September, 1965 as compared to the corresponding period of the previous year.

(b) 3,863,371 as compared to 3,759,554 during the corresponding period of the previous year.

ALARM CHAIN PULLING

408. SHRI JAGANNATH PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) how many cases of alarm chain pulling have been reported during the last six months; and

(b) the number of persons who were fined for alarm chain pulling during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) 51,549 during the period April to September, 1965.

(b) 85.

INCLUSION OF TICKET COLLECTORS IN THE CATEGORY OF RUNNING STAFF

409. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to refer to the reply given to the Starred Question No. 781 in the Rajya Sabha on 23rd September, 1965 and state:

(a) whether the examination of the representation received on behalf of the Ticket Collectors for their inclusion in the category of running staff has been completed; and

(b) if so, the decision of Government on the representation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) The question of treating the ticket checking staff, i.e., Travelling Ticket Examiners, as Running Staff is still under examination.

(b) Does not arise.

REPRESENTATION OF PASSENGERS' AND COMMERCIAL INTERESTS ON RAILWAY ZONAL COMMITTEES

410. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to refer to the reply given to the Unstarred Question No. 713 in the Rajya Sabha on the 16th September, 1965 and state: